

W.P.No.19988 of 2020

THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J

The matter is of some importance as it pertains to ground water and recharging of ground water.

Mr.V.Jayaprakash Narayanan, learned State Government Pleader, has already been served for respondent Nos.1 to 3.

Mr.P.S.Ganesh, learned counsel accepts notice on behalf of respondent No.4.

List the matter after a fortnight, requesting learned Advocate General to be represented.

List on 18.01.2021.

(S.B., CJ) (S.K.R.,J.)
04.01.2021

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